



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/275/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Special Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 8th January, 2020.

Sub:- **Casual Leave.**

Ref:- Your letter No.JDC No. 19/2020 dated 07.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 08.01.2020, has been granted/ ~~rejected~~.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-52/2006/276-1 dated 8.1.20
Copy to.

1. The Director, Judicial Academy, Assam.
2. The Systems Analyst, Gauhati High Court.

08/1/2020

JT. REGISTRAR (VIGILANCE)

Rajan